

# SUPREME COURT OF INDIA

New Delhi the 1<sup>st</sup> May, 2019

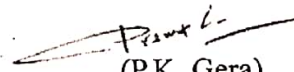
Re: Advocates-on-Record Examination to be held on 10<sup>th</sup> June to 13<sup>th</sup> June, 2019

## NOTICE

Under the auspices of the Board of Examiners for the Advocates-on-Record Examination, lectures for the candidates for the ensuing examination, will be delivered by the Ld. Senior Advocates named below in **Court Nos.12, 14 to 15, R-I and R-II, Supreme Court Premises** as per the following Schedule:

<b>Date</b>	<b>Subject</b>	<b>Name of the Speaker</b>	<b>Time</b>
04.05.2019 (Saturday)	<b><u>Paper-I</u></b> Practice & Procedure of the Supreme Court	Mr. Pallav Shishodia	11:00 a.m.
06.05.2019 (Monday)	<b><u>Paper-IV</u></b> Leading Cases	Mr. Sidharth Luthra Mr. Basava Prabhu S. Patil	03:00 p.m.
08.05.2019 (Wednesday)	<b><u>Paper-II</u></b> Drafting	Mr. Jaideep Gupta	04:00 p.m.
11.05.2019 (Saturday)	<b><u>Paper-III</u></b> Advocacy & Professional Ethics	Mr. R. Venkataramani	10:00 a.m.
11.05.2019 (Saturday)	<b><u>Paper-I</u></b> Practice & Procedure of the Supreme Court	Mr. Maninder Singh	11:30 a.m.

Any further change in the schedule of lectures will be notified separately.



(P.K. Gera)  
Secretary

Board of Examiners